

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 682

ANSWERED ON 06.02.2025

ESTABLISHMENT OF STATE AND DISTRICT YAMUNA COMMITTEES

682. SHRI AMRINDER SINGH RAJA WARRING

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government proposes to establish State and District Yamuna Committees on the lines of District Ganga Committees;
- (b) if so, the details thereof and the timeline set for their implementation;
- (c) the reasons for not setting up of such committees despite of such role played by similar District Ganga Committees in Ganga river cleaning efforts in view of rising levels of pollution in Yamuna river; and
- (d) the steps taken/being taken by the Government to encourage corporate sector contributions, both financial and technical for the conservation of the Yamuna river?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) As per the Authority Notification dated 7th October 2016, State Ganga Rejuvenation, Protection and Management Committee & District Ganga Committees (DGCs) are required to be constituted in every specified District abutting River Ganga and its tributaries for the prevention, control and abatement of pollution.

(d) The Clean Ganga Fund (CGF) has been set up on 21.01.2015 to enable Resident Indians, domestic and overseas corporates, Non-Resident Indians (NRIs) and Person of Indian Origin (PIOs) to contribute towards the conservation efforts of River Ganga.
